

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.5975
TO BE ANSWERED ON THE 3RD APRIL, 2018

PAYMENT OF INSURANCE CLAIMS

5975. SHRI KRUPAL BALAJI TUMANE:
SHRI ARVIND SAWANT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE एवँ किसान कल्याण ½ââãè be pleased to state:

- (a) whether the Government has paid the insurance claim as compensation for damage of crops due to flood and drought during the current year;
- (b) if so, the details of the amount paid by the Government as compensation, State-wise;
- (c) if not, the reasons therefor and the time by which the insurance amount is likely to be paid by the Government;
- (d) whether the amount being provided as compensation is not adequate; and
- (e) if so, the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

एवँ किसान कल्याण ½ââãè ½ââã¼ ½ââã¼ ½ââãè (SHRI PARSHOTTAM RUPALA)

(a) to (e): Under the Pradhan Mantri Fasal Bima Yojana (PMFBY) claims are to be settled by insurance companies within three weeks of receipt of yield data from the State Government provided premium subsidy has also been received from Government, both Centre and State. As far as claims of current year are concerned following the harvest of Kharif crop from October-December, the States are being followed up to provide yield data and their share in premium subsidy at the earliest. In respect of Rabi 2017-18, the harvest season is currently on. Further, this year the crop insurance portal was also launched to promote better administration of the scheme. While it has helped to integrate all stakeholders, there are ground level challenges especially with banks and cooperatives in inputting farmer data. Regarding adequacy of compensation, it is stated that the sum insured under PMFBY has been increased and made equal to the scale of finance of the crop to ensure maximum risk coverage.

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